NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1112/(MAH)/2017 CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.06.2017

NAME OF THE PARTIES:

Omircron Enterprises Pvt.Ltd.

V/s.

Centech Engineers Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|------------|-------------------------------|-----------|
| | Amir Arsın | 0 1 | drie |
| 2 | SHAMBHO ? | SHA ADVOCATE for Applicant | Anys |

ORDER CP NO. 1112/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter for tomorrow on 29.6.2017.

Sd/-V. NALLASENAPATHY Member (Technical)

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)